

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 17-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(CA)/16(CHE)2023

NAME OF THE PETITIONER : DC Foods India Pvt Ltd Rep by its Director,
Meenakshi

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 272 of CA, 2013

ORDER

Ld. Counsel Mr. G. Vairava Subramanian for the Petitioner.

In this case the Applicant was directed to furnish the details of the creditors along with the credit amount and also the details of primary service of notice. The Applicant stated that they have submitted the same vide diary nos.1805 and 1806 dated 12.04.2024.

In this case, paper publication was also done and the same was filed vide diary no.1800 dated 25.04.2023.

List the petition for hearing on **08.05.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk